

⑦ OA 224/87

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11-3-92

Hon A B Carthi - AM

Advocate are on strike
Adjourned to 7-5-92
for hearing

Per

7.5.92. Hon'ble Mr. Justice U.C. Srivastava - V.C.
Hon'ble Mr. A.B. Gorthi - A.M.

In this case even though service of the
notice has been made ^{on the applicant} but he has not been appearing.
In 22.10.91 notice was again issued to the applicant
for yet another date, but it appears that the applicant
has not appeared in the case. Accordingly this
application is dismissed ^{for} in non prosecution. 2

(DPS)

A.M.

V.C.